

Chief Minister of Orissa on the 12th March, 1965, at an annual function of the Utkal University that he did not want the extension of the life of the present Assembly to the General Elections in 1967 but wanted the Assembly elections to be held in May, 1966; and

(b) if so, the reaction of Government thereto?

The Deputy Minister of Law (Shri Jaganatha Rao): (a) No, Sir. Neither the Government of India nor the Election Commission have any information about the statement said to have been made by the Chief Minister of Orissa on 12th March, 1965.

(b) Does not arise.

Delhi-Calcutta Air Service

1988. { Shri S. M. Banerjee:
 { Shri Daji:

Will the Minister of Civil Aviation be pleased to state:

(a) whether it is a fact that the Air service from Delhi to Dum Dum (Calcutta) via Kanpur-Banaras and Patna is likely to be stopped from 1st April, 1965;

(b) if so, the reasons therefor;

(c) whether several representations protesting against this have been received; and

(d) if so, the action taken by Government in the matter?

The Minister of Civil Aviation (Shri Kanungo): (a) Yes, Sir.

(b) Due to poor load factor between Kanpur|Banaras, Kanpur|Patna and Kanpur|Calcutta a service Delhi|Kanpur|Lucknow|Banaras | Gorakhpur has been operating since 1st April, 1965 instead.

(c) No, Sir.

(d) Does not arise.

Development of Hill areas

1989. Shri Chuni Lal: Will the Minister of Food and Agriculture be pleased to state:

(a) the funds allotted to each of the Governments of Punjab and Himachal Pradesh during 1964-65 for the development of hill areas; and

(b) the reasons for the disparity, if any, in the allotment of such funds?

The Deputy Minister in the Ministry of Agriculture (Shri Shah Nawas Khan): (a) A provision of Rs. 4.92 crores and Rs. 8.80 crores has been made in the Annual Plan of Punjab and Himachal Pradesh respectively for 1964-65 for integrated development of hilly areas. Out of this, amounts of Rs. 1.07 crores and Rs. 2.35 crores are for Agricultural Development for these States respectively.

(b) It is not possible to compare the outlays for Himachal Pradesh and hilly areas of Punjab as the entire area of Himachal Pradesh is hilly whereas Punjab is only partly hilly.

Cooperative Farming Societies

1990. { Shri Gopal Datt Mengi:
 { Shri Samraai:
 { Shri Abdul Ghani Goni:

Will the Minister of Community Development and Cooperation be pleased to state:

(a) the total number of co-operative farming societies functioning in the country at the end of March, 1964;

(b) the total number of farmers involved in such farms;

(c) the average production of rice and wheat in these farms and also the maximum quantity of foodgrains produced in any single unit during 1963-64; and

(d) how these figures compare with the average production by individual farmers during the same period?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy): (a) The total number of cooperative farming societies functioning at the end of March, 1964 was 3,762.

(b) The total membership of these farms was 74,558.

(c) and (d). Data regarding the average yields of rice and wheat on these farms and the maximum quantity of foodgrains produced by any single unit are not available. However, data being collected by a Committee of Direction appointed to make an assessment and evaluation of the programme is expected to give an indication of the performance of selected cooperative farming societies in regard to production. The report of the Committee is awaited;

Welfare of Scheduled Castes and Schedule Tribes in Uttar Pradesh

1991. Shri B. N. Kureel: Will the Minister of Social Security be pleased to state:

(a) the amount sanctioned by the Central Government to the Uttar Pradesh Government under the Scheduled Castes Welfare Scheme during the Third Five Year Plan; and

(b) the amount spent so far by the Uttar Pradesh Government under the scheme?

The Deputy Minister in the Department of Social Security (Shrimati Chandrashekhar): The required information is given below:

(a) The Third Five Year Plan allocation for Scheduled Castes in Uttar Pradesh, inclusive of grant for the scheme of post-matric scholarships, is Rs. 1014.57 lakhs.

(b) The total amount anticipated to be spent by the Government of Uttar Pradesh upto 31st March, 1965, is Rs. 575.97 lakhs.

Plans for Charter Purposes

1992. Shri Karai Singhji: Will the Minister of Civil Aviation be pleased to state whether Government have any proposal for purchasing small 4 to 5 seater aircrafts of the Bonanza, Cessna or piper types both single engine and twin engine for charter purposes?

The Minister of Civil Aviation (Shri Kanungo): The Question of going in for smaller aircraft for charter purposes, particularly to cover small groups of tourists, is under consideration.

पश्चिमी बंगाल में सुन्दर वन का विकास

1993. श्री रघुनाथ सिंह : क्या साख तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सुन्दर वन (पश्चिम बंगाल) के विकास के लिए डच विशेषज्ञों की सहायता लेने का प्रस्ताव विचाराधीन है; और

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं ?

साख तथा कृषि मंत्रालय में उपमंत्री (श्री शाहनवाज खां) : (क) इस प्रकार का कोई प्रस्ताव भारत सरकार के विचाराधीन नहीं है ।

(ख) प्रश्न ही नहीं होता ।

हिन्दी में हवाई यात्रा टिकट

1994. श्री प० ला० बाळुपाल :
 { अहमदनगरी :

क्या असेनिक उड्डयन मंत्री यह बताने की कृपा करेंगे कि सरकार का विचार राज भाषा हिन्दी को प्रोत्साहन देने के लिये दोनों विमान निगमों द्वारा दिये जाने वाले टिकटों को हिन्दी में छापने का है ?